

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 40

IA 2097/2023 IA 2638/2023 IA 2441/2024 IN C.P. (IB)/1661(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **DEEPAK ADVERTISING AND MARKETING V/s
GOURMET RENAISSANCES PVT LTD**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Mohit Sahani i/b Kind Stabb & Kasiva for the Respondent No.3 in IA 2441 of 2024. Adv. Ashish Pyasi a/w Adv. Anjali S. i/b Aendri Legal for the Respondent in IA 2638 of 2023. Adv. Ishvendra Tiwari i/b Sonal Doshi & Co. for the Respondent Nos.1 & 2 in IA 2097 of 2023 & IA 2441 of 2024. Adv Shivani Gera in all three IA's present through VC.

IA 2097/2023

Ld. Counsel for the Respondent No.2 seeks time to file Reply, however, Respondent No.1 has already file the Reply and the Applicant has filed the Rejoinder thereto. List this matter on Board on **05.08.2024**.

IA 2638/2023

The Ld. Counsel for the Respondent seeks some time to file Reply, two (2) weeks' time is granted to file the Reply. List this matter on Board on **05.08.2024**.

IA 2441/2024

Ld. Counsel seeks some time as the substitution application is still pending. Ld. Counsel for the Respondent No.3 seeks some time to file the Reply, two (2) weeks' time is granted to file the Reply.

List this matter no Board on **05.08.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)